

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3275
ANSWERED ON:19.03.2001
NORMS FOR VEHICULAR POLLUTION
CHARAN DAS MAHANT

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there are fixed norms regarding the control of pollution spread by vehicles;
- (b) if so, whether these norms are different in case of India and Nepal;
- (c) if so, the details thereof;
- (d) whether the Nepal Government have drafted a policy to ban the import from India in view of the non conformity of norms of vehicular pollution control by the Indian vehicles;
- (e) if so, whether the Government propose to formulate and execute an effective plan of action after undertaking the review of the fixed norms for controlling the vehicular pollution; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF ENVIRONEMNT AND FORESTS (SHRI T.R. BAALU)

- (a): Yes, Sir.
- (b), (c), (d), (e) & (f): The information is being collected and will be laid on the Table of the House.